

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 147 of 2012

Dated: 11th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member

Tata Power Company Limited **....Appellant(s)**

Versus

Jharkhand State Electricity Regulatory
Commission **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Sugandha Somani

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Ravin Dubey for R.1

ORDER

Post the matter for the reply submissions on **12.03.2013 at**

4.00 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg